

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-315

Appeal No - 773/252/ND/2019

IN THE MATTER OF:

M/s. Sai Abacus Education System Pvt. Ltd.

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 16.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

:

For the Respondent

: Ms. Sweety Khattar Kumar, AROC, Delhi

ORDER

Ld. ARoC has put in appearance and seeks time to file the reply. Let the same be filed. List the case on 04.02.2020.

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

NK